

with the General Manager, almost daily, but he avoided discussion of these disputes. If he was really in touch with the General Manager, why did not the General Manager initiate discussion after the strike notice had been served?

Shri Raj Bahadur: That was sought to be done. So far as my information goes, even now the Regional Labour Commissioner wants to contact the General Secretary and my friend knows better that perhaps the General Secretary is in Delhi.

Mr. Speaker: The hon. Member will put the General Secretary in touch with the Commissioner.

Shri S. M. Banerjee: The General Secretary wanted to meet the hon. Minister.

Mr. Speaker: Over the head of the Commissioner! Let me pass on to the next subject.

12-06 hrs.

BUSINESS ADVISORY COMMITTEE

FORTY-EIGHTH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

"That this House agrees with the Forty-eighth Report of the Business Advisory Committee presented to the House on the 22nd February, 1960."

Mr. Speaker: Let me put the motion.

Shri Braj Raj Singh (Firozabad): May I make a submission? The time allotted for the general discussion of the railway budget and the discussion and voting on the demands for grants in respect of the railways seems to be inadequate. It is 14 hours and 10 hours respectively.

Mr. Speaker: 24 hours in all. They have given five days. 24 hours come to five days minus one hour. If it is necessary, I shall extend it by one hour. We will have full five days then.

Shri T. B. Vittal Rao (Khammam): Even one hour's extension will not be enough.

Mr. Speaker: Let us see. The question is:

"That this House agrees with the Forty-eighth Report of the Business Advisory Committee presented to the House on the 22nd February, 1960."

The motion was adopted.

12.07 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL), 1959-60—
contd.

Mr. Speaker: The House will now take up further discussion and voting on the supplementary demands for grants in respect of the budget for 1959-60. Shri Chintamani Panigrahi may kindly continue his speech.

Shri Chintamani Panigrahi (Puri): Yesterday, I was referring to demand No. 120 relating to the purchase of food-grains as a result of the decision to extend the system of advance payment to the procurements made in Orissa and also to meet the larger advance payments in other States. For these, an additional provision of Rs. 10.70 crores has been asked for. In August, 1959, the total procurement made by the Government of India so far as rice and wheat are concerned was Rs. 15.44 lakh tons.

Mr. Speaker: Page number?

Shri Chintamani Panigrahi: I am giving the figures which were supplied in answer to a question. For rice, it comes to 13.6 lakh tons and for wheat,